

7. The Constitution (Nineteenth Amendment) Bill, 1966.
8. The Goa, Daman and Diu (Opinion Poll) Bill, 1966.
9. The Kerala Appropriation (No. 3) Bill, 1966.
10. The Kerala Appropriation (No. 4) Bill, 1966.
11. The Kerala Appropriation (No. 5) Bill, 1966.
12. The Appropriation (Railways) No. 3 Bill, 1966.
13. The Appropriation (Railways) No. 4 Bill, 1966.
14. The Employees' State Insurance (Amendment) Bill, 1966.
15. The Appropriation (No. 4) Bill, 1966.
16. The Appropriation (No. 5) Bill, 1966.
17. The Representation of the People (Amendment) Bill, 1966.
18. The Preventive Detention (Continuance) Bill, 1966.
19. The Produce Cess (Amendment) Bill, 1966.
20. The Indian Tariff (Second Amendment) Bill, 1966.
21. The Post-Graduate Institute of Medical Education and Research, Chandigarh, Bill, 1966.
22. The Banaras Hindu University (Amendment) Bill, 1966.
23. The Jawaharlal Nehru University Bill, 1966.
24. The Constitution (Twentieth Amendment) Bill, 1966.
25. The Seeds Bill, 1966.

## PAPERS LAID ON THE TABLE

I. THE MINERAL PRODUCTS (ADDITIONAL DUTIES OF EXCISE AND CUSTOMS) AMENDMENT ORDINANCE 1966 (No. 12 OF 1966)

II. THE ESSENTIAL COMMODITIES (SECOND AMENDMENT) ORDINANCE, 1966 (No. 13 OF 1966).

III. THE LAND ACQUISITION (AMENDMENT AND VALIDATION) ORDINANCE, 1967 (No. 1 OF 1967).

IV. THE REPRESENTATION OF THE PEOPLE (AMENDMENT) ORDINANCE, 1967 (No. 2 OF 1967).

THE DEPUTY MINISTER IN THE MINISTRY OF TOURISM AND CIVIL AVIATION (SHRIMATI JAHANARA JAIPAL SINGH): On behalf of Dr. Ram Subhag Singh, I beg to lay on the Table under sub-clause (a) of clause (2) of article 123 of the Constitution, a copy each of the following Ordinances:

(i) The Mineral Products (Additional Duties of Excise and Customs) Amendment Ordinance, 1966 (No. 12 of 1966) [Placed in Library. See No. LT-2/67].

(ii) The Essential Commodities (Second Amendment) Ordinance, 1966 (No. 13 of 1966). [Placed in Library. See No. LT-3/67].

(iii) The Land Acquisition (Amendment and Validation) Ordinance, 1967 (No. 1 of 1967). [Placed in Library. See No. LT-4/67].

(iv) The Representation of the People (Amendment) Ordinance, 1967 (No. 2 of 1967). [Placed in Library. See No. LT-5/67].